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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.08.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 12.08.2025, 13.08.2025, 19.08.2025 & 21.08.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
	G			
1.	Comp. App. (AT)	CA Som Prakash Aggarwal	12.08.2025	17.09.2025
	No. 200 of 2022	Vs.		
	& I.A. No. 931	National Financial Reporting Authority		
	of 2024	(NFRA)		
	Part Heard			
		With		
2.	Comp. App. (AT)	S. Prakash Aggarwal & Co.	12.08.2025	17.09.2025
	No. 177 of 2024	Vs.		
	& I.A. No. 4179	National Financial Reporting Authority		
	of 2024	(NFRA)		
	Part Heard			
3.	Competition App.	Maruti Suzuki India Ltd.	12.08.2025	18.09.2025
	(AT) No. 15 of	Vs.		
	2021	Competition Commission of India		
	Part Heard			

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4.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata	13.08.2025	18.09.2025
	C A (ATE)	With	12.00.2025	10.00.2025
5.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata	13.08.2025	18.09.2025
		With		
6.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	13.08.2025	18.09.2025
7.	Competition App. (AT) No. 20 of 2021 & I.A. No. 2843, 2844 of 2021 & 3768 of 2023 Part Heard	Manoj K. Sheth Vs. The Secretary, Competition Commission of India & Anr.	13.08.2025	19.09.2025
8.	Comp. App. (AT) (Ins) No. 1401 & 1402 of 2024 & I.A. No. 5090, 5091, 5092, 5093 of 2024 Part Heard	Dr. Sunil Gupta Vs. Vineeta Maheshwari & Ors.	19.08.2025	08.09.2025
9.	Comp. App. (AT) (Ins) No. 19 of 2022 Part Heard	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia & Anr.	19.08.2025	08.09.2025

			Website: https://nclat.nic.in/		
10.	Comp. App. (AT) No. 34 of 2024 &	CA Shyam Malpani Vs.	19.08.2025	08.09.2025	
	I.A. No. 831, 834 of 2024	National Financial Reporting Authority			
	Part Heard				
11.	Comp. App. (AT) (Ins) No. 1405- 1406 of 2022	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.	19.08.2025	15.09.2025	
12.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	19.08.2025	15.09.2025	
13.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5219, 6111 of 2023, 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913, 914, 1245, 1246, 1247, 1721, 1839, 2403, 2407, 2867, 3141, 3171, 3335, 3770, 3787, 3788, 3789, 3795, 3796, 3902 of 2025	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	21.08.2025	04.09.2025	
	of 2025 Part Heard				